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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 26/NCLT/AHM/2017 (New) Gujarat High Court C.P. No. 490/2016 in C.A. No. 468/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

Name of the Company:

UML Perfect Biomedia Pvt.Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. PAVAN S. GODIAWALA ADVOCATE

ADVOCATE PETITIONER Mulievelle

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ORDER

Learned Advocate Mr. Pavan Godiawala present for Petitioner.

Affidavit of Proof of service of notices to statutory authorities and publication filed.

Proof of services of notices to equity shareholders, secured and unsecured creditors not filed.

At request of petitioner counsel direction is given to the petitioner to issue new notices at least ten days before date of hearing to Equity shareholders, secured and unsecured creditors informing the date of hearing and state their objections if any, before this Tribunal on or before date of hearing.

List the matter on 02.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 4th day of July, 2017.